

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1444
ANSWERED ON:02.12.2014
RESERVATION TO SC ST IN PRIVATE SECTOR
Neta Shri Ashok Mahadeorao;Wanaga Shri Chintaman Navsha

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any proposal to provide reservation in jobs to persons belonging to the Scheduled Caste/Scheduled Tribe category in the private sector; and

(b) if so, the details thereof along with the initiatives taken so far, in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): A high level Coordination Committee under the Chairmanship of Principal Secretary to Prime Minister was constituted in October 2006, to carry forward the dialogue with the Industry on Affirmative Action, including reservation in Private Sector. The Coordination Committee is serviced by the Department of Industrial Policy and Promotion. The Coordination Committee has been holding meetings with the apex Chambers from time to time. The Industry Associations viz. Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) and Confederation of Indian Industry (CII) have developed their respective Voluntary Code of Conduct (VCC) for member companies wherein stress has been laid on equal opportunities in employment for all section of society, removing bias in employment to disadvantaged sections of society, increasing employability of socially disadvantaged sections through skill upgradation, continuous training and providing scholarships. The details of the actions taken on Affirmative Action in the Private Sector in respect of three Industry Associations as provided by the Department of Industrial Policy and Promotion (DIPP) is as follow:

i) Confederation of Indian Industry (CII)

a) Affirmative Action Council (AAC) has been formed under the aegis of Chief Executive Officer and Managing Director of Hero Honda Motors Ltd. The AAC has identified 4 areas of Affirmative work- Employability, Entrepreneurship, Education and Employment.

b) Affirmative Fund has been set up.

c) 198610 candidates from SC/ ST community have been trained in various vocational skills.

d) 97697 Scholarships have been provided to SC/ ST students.

e) 101 Entrepreneurship development training programmes have been held

f) Mid day meal programmes have been started in backward districts in all four zones of the country.

g) 395 Industrial Training Institutes (ITIs) have been adopted for upgradation.

h) 892 companies have adopted Voluntary Code of Conduct.

i) 85080 SC/ST personal have been employed.

j) 5 districts have been adopted for interventions under affirmative action.

ii) Federation of Indian Chamber of Commerce and Industry (FICCI)

a) 131416 candidates from SC/ ST community have been trained in various vocational skills.

b) 1469 Scholarships have been provided to SC/ ST students.

c) 3776 Entrepreneurship development training programmes have been held.

d) 13825 SC/ST students have been provided free education

e) 463 companies have adopted Voluntary Code of Conduct.

f) 3754 SC/ST candidates have been employed.

iii) Associated Chamber of Commerce and industry (ASSOCHAM)

a) 1021 companies have adopted voluntary Code of Conduct

b) 161 ITIs adopted for upgradation

c) 2299 scholarships provided to SC/ ST students for studying in premier institutions like IITs/ IIMs

d) 3 districts have been adopted

e) 221 Entrepreneurship Development Programmes have been held.